			1975-76		
PROF. MADHU DAND beg to move:	AVATE: I	<i>(</i> ,)		4- 1	
"That the Bill be par	med."	(1)	(8)	(3)	
MR. SPEAKER: The qu	estion is:				
"That the Bill be par	sed."				
The motion was adopted.		19	Defence Services— Army	. 61,26,20,550	
Printerspanie		21	Defence Services -		
17. 49 krs.			•	. 7,42,26,534	
DEMANDS* FOR EXCESS (GENERAL), 1975		34	Taxes on Income, Estate Duty, Weal Tax and Gift Tax.	th 12,68,390	
MR. SPEAKER: We not Demands for Excess Grants (1975-76.	ow take up General) for	37	Currency, Coinage and Mint .	. 15,23,530	
Motion moved:		38	Pensions .	. 1,31,86,429	
"That the respective exceeding the amounts	on Revenue	39	Opium and Alkaloic Factories .	i . 31 <b>,42,</b> 07 <b>5</b>	
Account and Capital Account shown in the Third Column of the Order Paper be granted to the President out of the Consolidated Fund of India to make		43	Ministry of Health and Family Plan- ning	. 14,979	
good the excess on the resp during the year ended March, 1976, in respect of	ective grants	46	Ministry of Hom		
demands entered in the se thereof—	cond column	48	Department of Per- sonnel and Admir strative Reforms	ni- • 14,75,713	
Demands Nos. 1, 9, 17, 37 to 39, 43, 44, 46, 48, 56, 57, 62, 66, 76, 81 and 101."	19, 21, 34, 49, 52 to 54. . 89, 92, 96	49	Police	. 5,84,00,521	
and ioi."		52	Delhi	. 1,06,76,567	
Demands for Excess Grants 1975-76 submitted to the vote of	(General) for f Lok Sabha	54	Andaman and Nicobar Islands	. 1,48,08,096	
	Amount of	56	Dadra and Nagar H	Iaveli . 16,909	
	Demand submitted to	57	Lakshadweep	. 6,13,700	
	the vote of the House	62	Ministry of Infor- mation and Broad casting	d- . 68,326	
(1) (2)	(3)	66	aLbour and Emplo		
	Rs.	76	Roads	. 2,87,053	
I. EXPENDITURE MET FROM REVENUE		81	Mines and Mineral		
Department of Agri- culture	4.67.700	89	Ministry of Wor	ks . 2,27,468	
9 Payments to Indian Council of Agricul-	4,67,739	92	Housing and Urban Devlopment	1 <b>4,43,49</b> 1	
tural Research .	536	101	Survey of India	45,42,919	

<sup>\*</sup>Moved with the recommendation of the President.

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MR. SPEAKER: If anybody wants to speak, he can. No. So, I put to vote the Demands for Excess Grants (General) for 1975-76.

### The question is:

"That the respective excess sums not exceeding the amounts on Revenue Account and Capital Account shown in the Third column of the Order Paper be granted to the President out of the Consolidated Fund of India to make good the excess on the respective grants during the year ended 31st day of March, 1976, in respect of the following demands entered in the se-cond column thereof—

Demands Nos. 1, 9, 17, 19 21, 34, 37 to 39, 43, 44, 46, 48, 49, 52 to 54, 56, 57, 62, 66, 76, 81, 89, 92, 96 and 101."

The motion was adopted.

#### 17 50 hrs.

#### APPROPRIATION BILL, • 1978

THE MINISTER OF STATE IN HE MINISTRY OF FINANCE FINANCE (SHRI SATISH AGRAWAL): On behalf of Shri H. M. Patel, I beg to move for leave to introduce a Bill to provide for the authorisation of appropriation of moneys out of the consolidated Fund of India to meet the amounts spent on certain

services during the financial year ended on the 31st day of March, 1976, in excess of the amounts granted for those services and for that year.

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## MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the gist day of March, 1976, in excess of the amounts granted for those services and for that year."

The motion was adopted.

SHRI SATISH AGRAWAL: I introducet the Bill.

PROF. P. G. MAVALANKAR (Gandhinagar): Are you applying guillotine at this stage?

MR. SPEAKER: No, no, we are not applying. I asked you whether anybody wanted to speak; nobody was there.

PROF. P. G. MAVALANKAR: It is to minutes to six.

MR. SPEAKER: Ten minutes to six.

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): It is nobody's fault. Hon. Members have not read it.

MR. SPEAKER: The Minister will move for consideration.

# (Interruptions)

SHRI SATISH AGRAWAL: I only introduced the Bill. That is all.

MR. SPEAKER: Ten minutes are there-

PROF. P. C. MAVALANKAR: Now we are about to adjourn. The House is going to be adjourned in a couple of minutes, and crores of rupees are being passed without any opportunity for a discussion. (Interruptions) I want to speak.

SHRI RAVINDRA VARMA: If he wants to speak, he can speak.

<sup>\*</sup>Published in Gazette of India Extraordinary, Part II, section 2 dated 20-3-78.

<sup>†</sup>Introduced with the recommendation of the President.